

Sl. No.	State/UT	Total No. of ITI(s)
24.	Mizoram	3
25.	Nagaland	2
26.	Odisha	631
27.	Puducherry	15
28.	Punjab	379
29.	Rajasthan	1820
30.	Sikkim	3
31.	Tamil Nadu	625
32.	Telangana	286
33.	Tripura	15
34.	Uttar Pradesh	2337
35.	Uttarakhand	145
36.	West Bengal	227
TOTAL		13353

#### **Complete assessment of PMKKs by mid 2018**

1401. SHRI K. R. ARJUNAN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that to cover up the remaining unallocated districts/parliamentary constituencies, proposal from market were invited through request for proposal for setting up of Pradhan Mantri Kaushal Kendras;

(b) if so, the details thereof;

(c) whether it is also a fact that there would be complete assessment of the PMKKs by around mid 2018, when the placement data would be available; and

(d) if so, the details thereof?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) to (d) Under Pradhan Mantri Kaushal Kendras (PMKK), Ministry is promoting establishment of model aspirational skill centres in every district for imparting skill training through PMKVY. As on 27.02.2018, 526 Pradhan

Mantri Kaushai Kendras (PMKKs) have been allocated across 27 States covering 485 Districts and 406 Parliamentary Constituencies (PCs). Out of which, 382 PMKKs have been established. To cover remaining unallocated districts/parliamentary constituencies, National Skill Development Corporation (NSDC, an implementing agency under Ministry of Skill development and Entrepreneurship) has invited application through Request for Proposal (RFP) dated 12th September, 2017.

### Setting up of Indian Skills Service

1402. SHRIMATI KANIMOZHI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has decided to set up the Indian Skills Service (ISS) and deploy a separate cadre of officers for skill development sector;
- (b) whether Government has rectified lacunae mentioned in the Sharda Prasad Committee to review the performance of various Sector Skill Councils; and
- (c) the details of all the steps taken to review Skill India Programme?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) With an objective to have an organized service, the Government of India has already notified Indian Skill Development Service Rules, 2017 vide notification dated 4th January, 2017, constituting a service known as Indian Skill Development Service which comprises of 263 Group 'A' posts.

(b) and (c) The Government constituted a Committee under Shri Sharada Prasad for rationalisation and optimization of the functioning of Sector Skill Councils, on 18.05.2016. The Committee made several recommendations pertaining to, *inter-alia*, classification, role, governance structure and financing of Sector Skill Councils. However, review of performance of SSCs is a continuous process

The National Skill Development Mission (NSDM) launched on 15th July, 2015 aims to provide a strong institutional framework to rapidly implement and scale up skill development efforts across the country. The key institutional mechanisms under the Mission have been divided into 3 tiers, consisting of Governing Council at the apex level, a Steering Committee and a Mission Directorate (along with an Executive Committee).

To drive the Skill India agenda, a number of steps have been taken by the Ministry of Skill Development and Entrepreneurship (MSDE), Under the flagship scheme